

>

Title: Introduction of the Cigarettes and other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply and Distribution) Amendment Bill, 2012 (*Amendment Of Section 3, Etc.*).

SHRI BAIJAYANT PANDA (KENDRAPARA): I beg to move for leave to introduce a Bill further to amend the Cigarettes and other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply and Distribution) Act, 2003.

सभापति महोदय: प्रश्न यह है :

"कि सिगरेट और अन्य तम्बाकू उत्पाद (विज्ञापन का प्रतिषेध और व्यापार तथा वाणिज्य, उत्पादन, प्रदाय और वितरण का विनियमन) अधिनियम, 2003 में और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाए।"

प्रस्ताव स्वीकृत हुआ।

SHRI BAIJAYANT PANDA : I introduce the Bill.
